

(b) the incentives given to counter high price of diesel fuel?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-

TRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Under the Schemes mentioned below assistance has been given to Orissa during the current year as indicated against each:

Name of Scheme	Nature of Assis
(i) Motorisation of Traditional Craft	Rs. 3,01 875 as first instalment of subsidy for motorisation traditional craft has been released during 1988-89.
(ii) Introduction of Improved Beach Landing for Small Fishermen	Administrative sanction for introduction of 15 beach landing crafts has been issued in 1988-89.
(iii) Minor Ports Fish Landing Centre at Chaudhaga	Rs. 1,00 lakh.
(iv) Fishery Industrial Estate at Chudamani	Rs. 1,50 lakh.
(v) Integrated Brackishwater Fish Farm Development at Sartan.	Rs. 63.750.

(b) Fishing vessels of 13.7-M in length and above and fitted with engine of net less than 150 HP are entitled to get excise duty rebate of 50 per cent on high speed diesel. Additional rebate of 50 per cent of excise duty on each 1.08 KL of diesel oil is also allowed for every one tonne of prawn exported. Moreover, duty free high speed diesel is also permitted to deep sea fishing trawlers approved as 100 per cent Export Oriented Units.

#### Measures to check over-fishing on West Coast

1304. KUMARI SUSHILA TIRIA: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the conservation measures taken with regard to over-fishing of Shrimp on the west coast; and

(b) whether it is a fact that the fishing units are in doldrum due to indiscriminate fishing and licensing; and if so, the steps being taken to reverse policies encouraging over-fishing?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b)

The expert view is that shrimp resources along the coast is exploited at the maximum sustainable yield levels. No further increase in fishing pressure by trawlers etc. is recommended. A Committee and a working group constituted at the national level by the Government of India during 1986 and 1987 respectively have recommended several measures for conservation of shrimp and prevention of over fishing. The reports of the Committee and the Working group are under examination.

#### Assistance to fishing industry in Tamil Nadu

1305. SHRI K. V. THANGKABALU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken note of the declining shrimp catch off the coast of Tamil Nadu; and

(b) if so, the details of the steps being taken to assist the fishing industry in Tamil Nadu by way of cheaper fuel; etc?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The shrimp